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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ TEST.CAS. 70/2015

GIVINDER SINGH AHLUWALIA

..... Petitioner

Through: Mr. Jaspreet Singh, Adv

versus

THE STATE & ORS

..... Respondents

Through: Mr. Raminder Singh Sahota, Adv for R-4, R-5 & R-6 Mr.Rajiv Garg, Adv for R-3

CORAM: SH. DEEPAK WASON (DHJS), JOINT REGISTRAR (JUDICIAL)

% <u>ORDER</u> 24.09.2019 IA no. 1300/2018.

Petitioner has not filed the rejoinder. At request last and final opportunity is given to file the rejoinder within four weeks from today.

Re-notify the matter for **completion of pleadings** on **28.11.2019**.

DEEPAK WASON (DHJS) JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 24, 2019/ym

Click here to check corrigendum

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 24/05/2025 at 10:31:06